

**Joint Seminar on EEC and India held in New Delhi**

3600. SHRI B. V. DESAI: Will the Minister of COMMERCE be pleased to state:

(a) whether a joint seminar on EEC and India was held in New Delhi on 17th November, 1980;

(b) if so, the main purpose of the seminar;

(c) whether it was decided to hold an industrial cooperation conference co-sponsored by the EEC and India in Paris;

(d) if so, what will be the main purpose of this Conference; and

(e) what were the other subjects discussed?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) Yes, Sir. The School of International Studies of the Jawaharlal Nehru University in collaboration with the Directorate General of Information of the Commission of the European Communities organised a three-day Seminar on EEC and India in New Delhi from 17th to 19th November, 1980.

(b) The main purpose of the Seminar was to study relations between the European Economic Community and the Third World, with special focus on EEC's relations with India.

(c) At the last meeting of the Indo-EEC Joint Commission, held in November 1979, it was decided to hold an India-West European Industrial Cooperation Conference under Indo-EEC Trade Promotion Programme. The said Conference was held in Paris on 24th and 25th November, 1980. This Conference was, however, in no way connected to the Seminar organised by the Jawaharlal Nehru University.

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(d) and (e). The main purpose of the Conference was to bring together Indian and West European firms active in the field of overseas project contracts to explore the possibilities of entering into arrangements for sub-contracting. Apart from acquainting West European contractors with Indian capabilities, the Conference discussed the legal aspects of trilateral cooperation, evolution of institutional mechanism for facilitation of credit flow, financial guarantee and risk coverage in joint projects in third countries.

**Lease out of Haryana Concast Limited Haryana**

3601. SHRI SUSHIL BHATTACHARYA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the attention of Government has been drawn about the fact that the State Government of Haryana is going ahead with its plan to lease out the Haryana Concast Ltd., Haryana, a public sector company to private industrialist; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Yes, Sir.

(b) The State Government of Haryana have been informed by the Government of India that Government do not favour sale or leasing out public sector units to private parties.

**Pelletisation Plants in West Asian Regions**

3602. SHRI M. RAMGOPAL REDDY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether there is any proposal under the consideration of Government for setting up of pelletisation plants in the West Asian regions; and

(b) if so, the details thereof?

**THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE):** (a) No. Sir.

(b) Does not arise.

**Amount lent by Nationalised Banks in Udaipur District of Rajasthan**

**3603. SHRI JAI NARAYAN ROAT:** Will the Minister of FINANCE be pleased to state:

(a) what is the total amount lent by nationalised banks in Udaipur dis-

*Outstanding credit of scheduled commercial banks in Udaipur District of Rajasthan.*

(Rs. in crores)

Accounts As at the end of June.	Sectors				Total Bank (2+3+4+ (5)	Of which small Industry (7)
	Agriculture & Allied activities	Industry	Trade	All others		
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1974 . . . . .	0.70	3.36	0.57	0.61	5.24	0.92
1975 . . . . .	1.18	5.89	0.60	0.86	8.53	1.45
1976 . . . . .	1.45	7.42	0.74	0.89	10.50	1.53
1977 . . . . .	1.87	15.93	0.89	1.15	19.84	2.43
1978 . . . . .	2.23	21.31	1.41	1.08	26.03	3.19

**Flow of Credit to rural labourers and Artisans**

**3604. SHRI B. D. SINGH:** Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that credit to the rural poor—the agricultural and landless labourers and village artisans—has been depressed and extremely low for the past some years;

(b) if so, the details of the credit flow to rural labourers and artisans during the last five years;

trict of Rajasthan for industrial development during the last five years, year-wise; and

(b) the total amount lent by these banks during the above mentioned period in this district to the small-scale units, peasants owning below 5 acres of land, agricultural labourers, bargadars and rickshaw pullers and the details thereof?

**THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN):** (a) and (b). The present data reporting system does not provide for collection of data in the manner asked for. The latest available data in respect of the outstanding advances of the scheduled commercial banks in Udaipur District of Rajasthan is as under:

(c) reasons for the extremely low flow of credit to this section of the society; and

(d) the steps contemplated by the Government to improve the situation?

**THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN):** (a) and (b). The data reporting system does not yield information in the manner asked for. However, outstanding advances by public sector banks to small and marginal farmers and bigger farmers for the past five years is given in Annexure. As on